

**Pricing policy of sugar and sugar-related products**

1365. DR. V. MAITREYAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is a stiff opposition from various sugarcane farmers' associations and State Governments for the pricing policy on sugar and sugar related products;
- (b) if so, the measures taken by Government in this regard;
- (c) whether Government has any proposal to increase the MSP for sugar in the country;
- (d) if so, the details thereof and the measures taken by Government to control and monitor the sale of sugar and sugar related products by multinational companies in the country; and
- (e) the steps taken by Government to protect the interests of small sugarcane growers and vendors including small scale traders?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) The Central Government has de-regulated the sugar sector in April, 2013 by removing the levy obligation on sugar mills and dispensing with the regulated release mechanism of open market sale of sugar. Prices of sugar and sugar related products are market driven and not subject to any pricing policy of the Government.

(c) and (d) No, Sir. Do not arise in view of the position explained in reply to part (a) above.

(e) The Central Government fixes the Fair and Remunerative Price (FRP) of sugarcane on the basis of recommendations of Commission for Agricultural Costs and Prices (CACP) and after consultations with all stake-holders. The FRP is the minimum benchmark price below which sugar mills cannot purchase cane from the cane growers.

**Damage to foodgrains stock**

1366. SHRI D. P. TRIPATHI:

SHRI B. K. HARIPRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether damage to surplus foodgrains stock held by Government has been reported from various parts of the North, Central India, Maharashtra and Karnataka;

(b) if so, the details thereof and the reasons therefor indicating the production, procurement, stock and demand of foodgrains as well as the damages reported during each of the last three years and the current year, State-wise;

(c) whether Government has made any assessment regarding storage capacity and if so, the details and the outcome thereof; and

(d) the other steps taken for improving storage infrastructure, safety of foodgrains stocks and liquidation of surplus stocks?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) Procured foodgrains are stored by Food Corporation of India (FCI) in scientific manner in covered godowns and in CAP (Cover & Plinth) storage. Scientific code of practices for safe storage of foodgrains are followed during storage. In spite of all precautions, some quantity of foodgrains may get damaged/become non-issuable during storage due to various reasons such as storage pest's attack, leakages in godowns, procurement of poor quality stocks, exposure to rains, floods, negligence on the part of concerned persons in taking precautionary measures etc. Details of the foodgrains accrued as damaged/non-issuable in FCI during last three years and current year State-wise including North, Central India, Maharashtra and Karnataka are given in the Statement-I (*See below*). State-wise production of wheat and rice during last three years and current year is given in the Statement-II and III (*See below*). State-wise procurement of wheat and rice for last three years and current year is given in the Statement-IV and V (*See below*). Stock position against stocking norms of wheat and rice under Central Pool for the last three years and current year is given in the Statement- VI (*See below*).

(c) Storage capacity requirement for Central Pool foodgrains depends upon the procurement level, buffer stocking and PDS requirement of the consuming States. Total storage capacity available with FCI (owned as well as hired), CWC and State agencies for storage of Central Pool stocks as on 1st June, 2015 is 726.43 lakh tons against the stock position of 568.34 lakh tons in Central Pool. To augment covered storage capacity, Government has formulated Private Entrepreneurs Guarantee (PEG) scheme through Private Entrepreneurs, Central Warehousing Corporation (CWC), State Warehousing Corporations (SWCs) and other State agencies. FCI guarantees hiring for 10 years in case of private investors and 9 years in case of CWC, SWC and other State agencies. Total about 200 lakh tons capacity was planned to be created in 20 States and a capacity of 128.13 lakh tons has been completed as on 30.06.2015.

(d) Government has taken various steps for improving storage infrastructure, safety of foodgrains and liquidation of surplus stocks.

Steps taken for improving storage infrastructure are as under:

1. Truss-less galvalume sheets for longer life span, lesser maintenance cost.
2. Day light Harvesting system in order to save electricity during day time.
3. Turbo Ventilators for proper ventilation and maintaining proper aeration to food stock.
4. Introduction of conveyer belt and stackers for increasing productivity and efficiency of man power/resources for handling of foodgrain bags.
5. FCI has planned to modernize its existing storage capacity by construction of modern silos on a PPP mode with the provision of Viability Gap Funding.

In order to preserve the quality of procured foodgrains during storage, instructions with precautionary and remedial steps to be followed by FCI and State agencies have been issued.

In order to liquidate surplus stock in excess of stocking norms and to contain inflation, Government has allowed sale of wheat and rice through e-auction under OMSS (D) during 2015-16.

***Statement-I***

*State-wise quantity of Central Pool foodgrains accrued as Damage/ Non-Issuable in storage with Fci during last three years and current year*

*(Figure in tons)*

Sl. No.	Region	2012-13	2013-14	2014-15	2015-16 (upto 01.07.2015)
1	2	3	4	5	6
1.	Bihar	997.3	3909.408	703.65	0
2.	Jharkhand	3.43	622.092	2.67	0
3.	Odisha	1	1084.79	7108.817	23.354
4.	West Bengal	45	12539.85	120.49	3.71
5.	Assam	51.54	180.738	96.622	0
6.	North Eastern Frontier	195	1827.768	95.416	22.973

1	2	3	4	5	6
7.	Arunachal Pradesh	0	3.3	0	0
8.	Nagaland and Manipur	0	32.258	38	0
9.	Delhi	39.86	34.328	2.591	0
10.	Haryana	148.04	0	0	0
11.	Jammu and Kashmir	0	0	6120	0
12.	Punjab	123	72.631	44.593	3.7
13.	Rajasthan	120.83	13.019	2.761	0
14.	Uttar Pradesh	18.3	1109.572	322.034	0
15.	Uttarakhand	221	90.021	7.531	0
16.	Andhra Pradesh	24.72	475.509	2262.124	2142.444
17.	Kerala	0	355	397.685	0
18.	Karnataka	141.76	45.636	747.825	0
19.	Tamil Nadu	749.66	293.786	376.986	18.7
20.	Gujarat	195	443.958	195.246	8.73
21.	Maharashtra	61	1234.1	103.981	3.368
22.	Madhya Pradesh	3.02	76.942	80.183	0
23.	Chhattisgarh	8.98	250.749	18.021	0.635
TOTAL		3148.44	24695.455	18847.226	2227.614

**Statement-II***State-wise production of wheat during last three years and current year*

(Figure in lakh tons)

State/UT	Crop Year 2011-12	Crop Year 2012-13	Crop Year 2013-14	\$ Crop Year 2014-15
1	2	3	4	5
Punjab	172.80	165.91	176.2	168
Haryana	126.86	111.17	118	113.99
Uttar Pradesh	302.93	303.02	298.91	307.16
Uttarakhand	8.78	8.58	8.42	9.08
Madhya Pradesh	115.38	131.34	129.37	145.15

1	2	3	4	5
Gujarat	40.72	29.44	46.94	36.95
Rajasthan	93.20	92.76	86.63	90.32
Bihar	47.25	53.57	47.38	48.76
Jharkhand	3.03	3.20	3.7	3.45
Karnataka	1.93	1.79	2.1	1.47
Delhi	0.85	0.00		
Jammu and Kashmir	5.00	4.63	6.02	5.82
Maharashtra	13.13	11.81	16.02	9.56
Odisha	0.02	0.03	0.01	0.02
Himachal Pradesh	5.96	6.09	6.71	5.59
West Bengal	8.73	8.96	9.28	9.38
Chhattisgarh	1.33	1.41	1.34	1.36
Andhra Pradesh	0.11	0.01	0.04	0.05
Assam	0.60	0.44	0.4	0.44
Others	0.21	0.85	1.02	1.09
TOTAL	948.82	935.01	958.49	957.64

\$ 2nd Advance Estimates

**Statement-III**

*State-wise production of rice during last three years and current year*

(Figure in lakh tons)

State/UT	Crop Year 2011-12	Crop Year 2012-13	Crop Year 2013-14	\$ Crop Year 2014-15
1	2	3	4	5
Andaman and Nicobar Islands	0.24			
Andhra Pradesh	128.95	115.10	127.25	107.6
Telangana				
Assam	45.16	51.29	49.27	50.37
Bihar	71.63	75.29	55.06	53.93
Chhattisgarh	60.28	66.09	67.16	58.33
Delhi	0.30			
Gujarat	17.90	15.41	16.36	17.08

1	2	3	4	5
Haryana	37.59	39.76	39.98	37.53
Himachal Pradesh	1.32	1.25	1.21	1.09
Jammu and Kashmir	5.45	8.18	6.11	8.23
Jharkhand	31.31	31.65	28.11	29.1
Karnataka	39.55	33.64	35.73	35.13
Kerala	5.69	5.08	5.09	5.58
Madhya Pradesh	22.27	27.75	28.45	33.33
Maharashtra	28.41	30.57	31.20	29.56
Nagaland	3.82			
Odisha	58.07	72.95	76.13	71.82
Puducherry	0.42			
Punjab	105.42	113.74	112.67	110.43
Rajasthan	2.53	2.22	3.12	3.16
Tamil Nadu	74.59	40.50	53.50	55.33
Uttar Pradesh	140.22	144.16	146.36	137.99
Uttarakhand	5.94	5.80	5.78	6.05
West Bengal	146.06	150.24	153.71	153.55
Others	19.99	21.74	24.20	25.24
ALL INDIA TOTAL	1053.11	1052.41	1066.45	1030.43

§ 2nd Advance Estimates

**Statement-IV**

*State-wise details of wheat procurement for Central Pool for last three years and current year.*

(Figures in lakh tons)

Sl. No	States/UTs	RMS 2012-13	RMS 2013-14	RMS 2014-15	RMS 2015-16
1	2	3	4	5	6
1.	Punjab	128.34	108.97	116.41	103.44
2.	Haryana	86.65	58.73	64.95	67.78
3.	Uttar Pradesh	50.63	6.82	6.28	22.67

1	2	3	4	5	6
4.	Madhya Pradesh	84.93	63.55	70.94	73.09
5.	Bihar	7.72	-	-	0.00
6.	Rajasthan	19.64	12.7	21.59	13.00
7.	Uttarakhand	1.39	0.05	0.01	0.04
8.	Chandigarh	0.17	0.08	0.05	0.11
9.	Delhi	0.32	Neg.	-	0.02
10.	Gujarat	1.56	-	-	0.73
11.	Maharashtra	0.02	-	-	0.00
12.	Himachal Pradesh	0.01	Neg.	Neg.	0.00
13.	Jammu and Kashmir	0.09	-	-	0.00
14.	West Bengal	0.01	0.02	-	0.00
TOTAL		381.48	250.92	280.23	280.88

Neg. - Less than 500 tons

**Statement-V**

*State-wise details of rice procurement for Central Pool for last three years and current year.*

*(Figures in lakh tons)*

Sl.No.	States/UTs	KMS 2011-12	KMS 2012-13	KMS 2013-14	KMS 2014-15*
1	2	3	4	5	6
1.	Andhra Pradesh	75.42	64.86	37.37	35.00
2.	Telangana			43.53	34.09
3.	Assam	0.23	0.20	0.00	0.10
4.	Bihar	15.34	13.03	9.42	16.30
5.	Chandigarh	0.13	0.12	0.12	0.10
6.	Chhattisgarh	41.15	48.04	42.90	33.55
7.	Gujarat	0.04	0.00	0.00	0.00
8.	Haryana	20.07	26.09	24.06	20.13
9.	Himachal Pradesh	0.01	0.01	0.00	0.00
10.	Jharkhand	2.75	2.15	0.00	0.02

1	2	3	4	5	6
11.	Jammu and Kashmir	0.09	0.02	0.00	0.00
12.	Karnataka	3.56	0.59	0.00	0.83
13.	Kerala	3.72	2.40	3.59	3.74
14.	Madhya Pradesh	6.35	8.98	10.45	8.07
15.	Maharashtra	1.78	1.92	1.61	1.90
16.	Odisha	28.66	36.15	28.01	34.86
17.	Puducherry	0.05	0.00	0.00	0.00
18.	Punjab	77.31	85.58	81.06	77.81
19.	Tamil Nadu	15.96	4.81	6.84	9.43
20.	Uttar Pradesh	33.57	22.86	11.27	16.82
21.	Uttarakhand	3.78	4.97	4.63	4.65
22.	West Bengal	20.41	17.66	13.59	17.40
	TOTAL	350.36	340.44	318.45	314.80

# Rice includes paddy in terms of rice

\* Procurement during KMS 2014-15 is under progress. Data reported as on 13.07.2015

#### Statement-VI

*Stock position of wheat and rice in the Central Pool vis-a-vis  
foodgrains stocking norms*

(Fig. in lakh Tons)

As On	Wheat		Rice		Total	
	Actual stock	Foodgrains Stocking norms	Actual stock	Foodgrains Stocking norms	Actual stock	Foodgrains Stocking norms
1	2	3	4	5	6	7
1.1.2012	256.76	112	297.18	138	553.94	250
1.4.2012	199.52	70	333.50	142	533.02	212
1.7.2012	498.08	201	307.08	118	805.16	319
1.10.2012	431.53	140	233.73	72	665.26	212
1.1.2013	343.83	112	322.21	138	666.04	250
1.4.2013	242.07	70	354.68	142	596.75	212



1	2	3	4	5	6	7
1.7.2013	423.97	201	315.08	118	739.05	319
1.10.2013	361.00	140	190.33	72	551.33	212
1.1.2014	280.47	112	146.98	138	427.45	250
1.4.2014	178.34	70	202.78	142	381.12	212
1.7.2014	398.01	201	212.36	118	610.37	319
1.10.2014	322.63	140	154.22	72	476.85	212
1.1.2015	251.13	138.00	117.43	76.10	368.56	214.10
1.4.2015	172.21	74.60	170.94	135.80	343.15	210.40
1.7.2015	386.80	275.80	158.95	135.40	545.75	411.20

Note 1: Revised norms is w.e.f. 22.1.2015

Note 2: Foodgrains Stocking norms includes Strategic Reserve of 30 lakh tons of wheat and 20 lakh tons of rice

#### Malpractices in distribution of ration provided to BPL category consumers

†1367. MIR MOHAMMAD FAYAZ:

SHRI NAZIR AHMED LAWAY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- the items and their prices distributed by Government through Fair Price Shops (FPS) to the consumers belonging to BPL category;
- the State-wise, price-wise and year-wise details of distributed ration items during last five years;
- whether Government has received any complaints that genuine BPL consumers are not getting these items or complaints regarding malpractices therein; and
- if so, details of the action taken by Government in the matter?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments wherein the operational responsibility for distribution of foodgrains within the States/UTs to the beneficiaries through Fair Price Shops (FPSs) rest with the concerned States/UT Governments.

†Original notice of the question was received in Hindi.